- (e) if so, the corrective steps Government proposes of take in this regard?
- THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. The radars installed at Delhi and Mumbai were supplied by M/s Raytheon under the contract for "Modernization of Air Traffic services at Mumbai and Delhi" in 1994.
- (c) No, Sir. M/s Raytheon the Original Equipment Manufacturer (OEM) of the installed radars has been providing hardware repair support satisfactorily.
- (d) and (e) No such instance of non availability of spares with the manufacturer has been observed.

Tenders for Purchase of Aerobridges for Chennai Airport

- 1731. SHRI T.K. RANGARAJAN : Will the Minister of CIVIL AVIATION be pleased to state :
- (a) whether there is any delay in floating tenders for purchase of aerobridges for Chennai International Airport;
 - (b) if so, the reasons therefore;
- (c) whether any country has come forward already to supply the aerobridges with their price quoted; and
 - (d) if so, the name of such countries and price per aerobridge?

 THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.
 - (b) Not applicable in view of the (a) above.
- (c) and (d) Global tender was floated for Standard International Trade Classifications (SITC) of aerobridges. The Passenger Boarding Bridges (PBB) manufactures of Japan, China, Indonesia and Spain were short listed. The Work was awarded to L1 tenderer M/s. PT Bukaka Teknik Utama, Indonesia. The cost per aerobridge is Rs. 1.96 crore.

Defaulting Private Airline Companies on Payments to State-Run Oil Companies

1732. SHRI P. RAJEEVE: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the amount that private airline companies have defaulted on payments to State-run oil companies from 2009 till the present, year-wise and company-wise;
 - (b) the loss caused to the exchequer caused thereof; and
 - (c) the action being taken against defaulters?